

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

NEW DELHI

COMPANY APPEAL (AT) (INSOLVENCY) NO.28 OF 2019

In the matter of:

Gouri Prasad Goenka

Appellant

Vs

Punjab National Bank & Anr

Respondents:

Present:

Mr. Aayush Agarwal, Advocate for appellant

Mr. Rajesh Kumar Gautam and Ms.Khushboo Aggarwal, Advocates for R1.

Mr. Rajiv Ranjan, Sr. Advocate, Ms Vijeta Mukherjee and Mr. Vikram Hegde, Advocate for R2.

ORDER

17.07.2019- Mr. Aayush Agarwal, Advocate appearing on behalf of appellant submits that he has sought instructions from appellant to proceed further and address the arguments. Due to paucity of time the matter cannot heard today. Let it be posted on **top of the list on 22nd July, 2019.**

(Justice Bansi Lal Bhat)

Member (Judicial)

(Mr. Balvinder Singh)

Member (Technical)

Bm/nn